इलाहाबाद में यमुना किनारे पर्यटन को बढ़ावा

414. श्री सत्य प्रकाश मालवीयः क्या प्रयोदन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या इलाहाबाद में यमुना किनारे पर्यटन को बढ़ावा देने के लिये केन्द्रीय सरकार के विचाराधीन कोई योजना है;
- (ख) यदि हां, तो उसका ब्यौरा क्या है ; भ्रौर
- (ग) इस योजना के क्रियान्वयन के लिये किसनी धनराशि तिर्धारित की गई है?

वाणिष्य श्रीर पर्यटन मंत्री (श्री श्रक्षण कुमार नेह्रच): (क) से (ग) पर्यटन विभाग, इलाहाबाद सहित, पर्यटक श्रीभ-रूचि के विभाग स्थानों पर प्रचार सामग्री का निर्माण करता है। सातवीं योजना के बौरान पर्यटन विभाग ने इलाहाबाद का एक पर्यटन केन्द्र के रूप में विकास करने के लिये निम्न लिखित परियोजनामें स्वीकृत की है:-

- (1) नेहरू घाट का विकास (37.18 लाख रू.)
- (2) इलाहाबाद में फास्ट फूड काउन्टर (3.88 लाख रु.)
- (3) इलाहाबाद में याती निवास (29.42 लाख र.)

IMF loans

415. SHRI DEBA PRASAD RAY: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are negotiating for any loans from the international Monetary Fund;
- (b) what are the basic norms and condition, laid down by Government in ac-

cordance with the accepted economic and fiscal policies for securing such IMF. loans; and

(c) what is the extent of loans sought to be obtained from IMF?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) and (c) In view of (a) does not arise.

Electoral reforms

416. SHRI MURLIDHAR CHAND-RAKANT BHANDARE: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Congress (I) party has on December 9, 1989, submitted a memorandum to the President of India urging electoral reforms in order to prevent Indian democracy from degenerating into a "rowdy and crazy mobocracy";
- (b) if so, what were the main reforms demanded by the Party; and
- (d) what is Government's reaction thereto?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW "AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) and (c) Do not arise.

Smaggling of Gold into the country

- 417. SHRI MÜRLIDHAR CHAND-RAKANT BHANDARE: Will the Minister of FINANCE be pleased to state:
- (a) whether smuggling of gold into the country continues unabated;
- (b) if so, what are the details involving seizure of smuggled gold during the past six months;